

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CP No. 03/97/ND/17

CORAM:

**PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
09.11.2017**

**NAME OF THE COMPANY: Manminder Singh Narang Vs. M/s Three-N-
Products Pvt. Ltd.**


SECTION OF THE COMPANIES ACT: 97

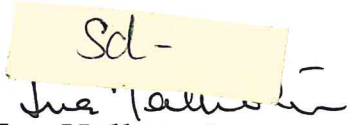
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner: Mr. Pawan Sharma and Ms. Arpita Yadav, Advocates

ORDER

Notice to the Respondents, returnable on 8th December, 2017. Affidavit of service be filed.


**(S. K. Mohapatra)
Member (T)**


**(Ina Malhotra)
Member (J)**